

OFFICE OF THE DISTRICT & SESSIONS JUDGE

KAIMUR AT BHABHUA

ORDER NO. 40 / 2019

Dated, Bhabhua, The 15th Feb. 2019

Consequent upon joining of a senior women Judicial Officer , it appears to be in the best suited interest of the committee constituted vide D.J. order No. 77/18 dated 29.5.18 for prevention from sexual harassment of women at work place of Bhabhua Kaimur Judgeship be reconstituted . Hence now following Judicial officers are designated as member and the complaint committee for prevention from sexual harassment of women at work place is reconstituted as follows:--

1. Ms Kajal Jhamb, Additional District & Sessions Judge III----Chairperson
2. Smt Vibha Dwivedi , SDJM-----Member
3. Smt Kumari Binita Gupta , Protection Officer, Domestic Violence -----Member

Any aggrieved women employee of this Judgeship may file an application before the Chairperson of the above committee , if any matter of sexual harassment at the work place of this Judgeship takes place .

Inform all concerned and notify.

Sd/--

District & sessions Judge

Kaimur at Bhabhua

Memo No. 487 Dated, Bhabhua, The 16 Feb 2019

Copy of order forwarded to the :--

1. Ms Kajal Jhamb, Additional District & Sessions Judge III
2. Smt Vibha Dwivedi , SDJM
3. Smt Kumari Binita Gupta , Protection Officer, Domestic Violence
4. Administration I/C (Court Manager)
5. System Officer , Bhabhua for information and needful.

16/2/19
Administration I/C